

discussions with the officials related to exploring the possibilities of mutual cooperation in the field of research and education in agricultural engineering between the two countries.

(c) In so far as the research aspect of farm mechanisation is concerned, no such proposal is under consideration.

(d) Does not arise.

### 10+2+3 System of Education

96. SHRI K. A. RAJAN;  
SHRI P. RAJAGOPAL NAIDU;  
SHRI KESHAVRAO  
DHONDGE;  
SHRI R. KOLANTHAIVELU:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government have taken decision regarding education policy of 10+2+3;

(b) if not, whether the whole question is still under discussion and consideration;

(c) if so, the details thereof; and

(d) how long it will take to decide?

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER): (a) to (d). The Conference of the Education Ministers of States and Union Territories held at New Delhi from July 13—15th, 1978 has resolved as under:—

“The Education Ministers’ Conference considered the structure of formal education in the country. It took note of the fact that 26 States and Union Territories have already introduced 10+2+3 structure i.e. 12 years of school education and three years of college education as recommended by the Education Commission 1964—

66 and National Policy on Education 1968.

The Conference further considered the obligation of the States in regard to elementary education and is of the view that this structure does not in any way run counter to the Directive Principal of the State Policy so long as the 8th standard is recognised as a stage.

The Conference agrees that the structure of the school education should comprise of elementary, secondary and higher secondary stages of 12 years duration.

The undergraduate stage of higher education may be of three years duration. However, where a State Government so desires it can have a two years Pass and a three Years Honours course.

### Aid received under World Food Programme during 1977-78

97. SHRI AHMED M. PATEL;  
SHRI AMARSINH V.  
RATHAWA:

Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) the amount of assistance received from the World Food Programme during the year 1977-78;

(b) the names of the heads under which this assistance was received; and

(c) the manner in which this amount was utilized?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND IRRIGATION (SHRI BHANU PRATAP SINGH): (a) and (b). The details of commodity assistance received from the World Food Programme (WFP) during the year 1977-78 are given in the statement. This assistance was received from the World Food Programme for various